

no injustice is done to a competent officer who has contributed to the improvement of the working of the BHEL.

**REFERENCE TO THE ALLEGED
IRREGULARITIES MADE IN AP-
POINTMENTS OF TOP PERSON-
NEL IN THE BONGAIGAON PET-
RO CHEMICAL COMPLEX**

SHRI DINESH GOSWAMI (Assam):
Sir, I thank you very much for hav-
ing given me the permission to raise
an important matter, a matter of
urgent public importance, and I would
like to draw the attention of the Min-
ister of Petroleum and Chemicals,
through you.

Sir, this relates to the Bongaigaon
Petro-Chemical Complex which was
established in Bongaigaon, Assam
with the objective of (a) strengthen-
ing the petroleum industry and (b)
quick economic development in that
region and to provide opportunities
to the local unemployed boys to get
employment in that particular pro-
ject. But, Sir, unfortunately, in
spite of the repeated assurances from
the Government that this project
would be commissioned soon, the date
of commissioning has been deferred
from time to time for one reason or
the other. It also appears that in mat-
ters of appointment to very impor-
tant posts, a vicious circle has de-
veloped there. The top posts of the
captive power plant, which is a very
important plant for the purpose of
commissioning of this project, has
been filled by persons from the Renu-
sagar Power Plant, a private power
plant belonging to the Birlas. The
deserving candidates, who are local
candidates, have been rejected in
order to accommodate people from
the Renusagar Power Plant. I want
to draw the attention of the Minister
concerned and the Government to a
glaring case of dubious employment
which is the case of appointment of a
Chief Chemist who has been brought

from the Renusagar Power Plant,
though he did not possess the requi-
site qualifications for the job of a
Chief Chemist of the refinery. Soon
after that, it was found that he did
not possess the requisite qualifications
for holding the post of Chief Che-
mist and he was sent for training
for the purpose of getting trained for
the job of Chief Chemist. There
were many other candidates who
possessed the qualifications necessary
for this post, but they were not selec-
ted. The unfortunate result of the e-
anomalies has been that the first unit
of the crude distillation plant is re-
ported to be almost ready but the
captive power plant has not become
ready with the result that there has
been delay in commissioning and
consequently a tremendous loss to
the Government exchequer. In mat-
ters of employment, or of appoint-
ment even to lower posts, Sir, again
a vicious circle has grown. Today,
examinations are being held in four
places for the purpose of filling up
of posts, even lower posts, and the
examinations are held now at Gauhati,
Delhi, Bombay and Madras. Sir, I
have made inquiries and I have found
that such examinations are conducted
in different places only in those cases
of national undertakings which have
their branches all over the country
like the nationalised banks. But the
Bongaigaon Petro-Chemical Complex
is a complex which is a local complex
and in such cases, such type of exa-
minations in different places ought to
have never take place. For example,
in the case of the IPCL at Baroda,
which is a project of much greater
magnitude than the BPCC, the exami-
nations take place only at Baroda and
in no other part of the country. The
result has been that though there was
an announcement in the House that
this project is meant to improve the
potentialities of employment of the
local talents in the different jobs, this
has been denied to them now. This
has caused tremendous resentment in
the area and I take this opportunity
to draw the attention of the House

[Shri Dinesh Goswami]

and through you, Sir, the attention of the Minister of Petroleum and Chemicals to this problem and I hope he will inquire into it and enlighten this House about the complaints that I have brought before the House now. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Yes, Mr. Shyam Lal Yadav.

REFERENCE TO THE REPORTED DISFIGURING OF GANDHIJI'S STATUE NEAR JULLUNDUR

श्री श्यामलाल यादव (उत्तर प्रदेश)
माननीय उपसभापति महोदय, मैं आपके अनुमति से सदन का और सरकार का ध्यान एक बहुत ही शर्मनाक घटना की तरफ आकर्षित करना चाहता हूँ। 9 मई की रात जालंधर में कम्पनी बाग में वहाँ के लोगों ने देखा कि बाग में जो महात्मा गांधी की आदम कट मूर्ति लगी हुई थी उसको कोलतार से और काले रंग से विल्कुल पोत दिया गया है। इसके साथ साथ वहाँ पर चप्पलें मिलीं और एक झोला भी मिला और रंग का एक वर्तन भी मिला जिसमें वह रंग रखा हुआ था। इस सम्बन्ध में वहाँ के नागरिकों में बहुत जबरदस्त रोष की भवना उत्पन्न हुई है और वहाँ पर कई मीटिंगें हुईं। वहाँ के लोगों का यह फैसला कि अगर सरकार ने तत्काल अपराधियों को नहीं पकड़ा तो वहाँ पर धरना दिया जाएगा और उसके लिए आन्दोलन और प्रदर्शन भी किए जाएंगे। अब तक पुलिस ने कोई कार्यवाही नहीं की है। किसी भी अपराधी को पकड़ने में वह असफल

I P.M.
रही है। मान्यवर, मैं इसलिये इस सदन और सरकार का ध्यान इस ओर आकृष्ट करना चाहता हूँ कि पंजाब में एक ऐसी सरकार है जो कि साम्प्रदायिक भावना को महत्व देती है और आज देश में गांधी जी

के प्रति जो वातावरण बनाया जा रहा है आज वहाँ पर गांधी जी के हत्यारों की प्रशस्ति की जाती है, उस वातावरण में वृद्धि की जा रही है। मैं समझता हूँ कि इसी का परिणाम है कि जालंधर में जहाँ पर साम्प्रदायिक भावनाओं से प्रेरित एक सरकार इस जनता पार्टी के सहयोग से स्थापित है, उसने जान-बूझ कर इस कार्य की हिमाकत की और इसे प्रोत्साहन दिया और मुझे लगता है कि जो लोग गांधी जी की समाधि पर शपथ लेकर वहाँ सरकार की गद्दियों पर बैठे हैं, उनकी आत्मा को, उनके स्वाभिमान को इस घटना से कोई ठेस नहीं लगी है। मुझे दुःख के साथ कहना पड़ता है कि केन्द्रीय सरकार ने इस सम्बन्ध में कोई कार्यवाही नहीं की, न कोई इस संबंध में वयान दिया। गृह राज्य मंत्री जी यहाँ बैठे हुए हैं, क्या वह बतलाने की कृपा करेंगे कि उन्होंने इस संबंध में क्या कार्यवाही की है? इस घटना से सारे देश में रोष उत्पन्न हुआ है और इससे इस धारणा को बल मिला है कि आज सरकार में ऐसे तत्वों की प्रधानता है जो महात्मा गांधी का आदर नहीं करते हैं। इसलिये महोदय, मैं आपके माध्यम से गृह मंत्री से कहना चाहता हूँ कि वह इस घटना की केन्द्रीय जांच ब्यूरो की तरफ से जांच कराये। मुझे आशंका है कि वहाँ की प्रदेशीय सरकार बहुत ही ढिलाई से कार्यवाही करेगी और अन्त में लीपापोती कर देगी, कोई पकड़ा नहीं जा सकेगा और किसी आदमी को अपराधी घोषित नहीं किया जा सकेगा। अगर इस पर कोई कार्यवाही नहीं हुई तो ऐसी मूर्ति जालंधर में ही नहीं, देश के अनेक भागों में रखी हुई है, अनेक नगरों में देश के जन मानस की भावनाओं को प्रकट करने के लिए महात्मा गांधी की मूर्तियां हैं। अगर इस तरह की हिमाकत जालंधर में शुरू होती है, तो इससे सारे देश में एक विषैला वातावरण उत्पन्न होगा। इसलिये मैं आपके माध्यम से सरकार से अनुरोध करना